

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1986
ANSWERED ON:17.12.2013
LOANS TO SCHEDULED CASTES
Abdulrahman Shri

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has provided financial grant or loans to people belonging to the Scheduled Caste Community living in rural areas to start business in order to improve their living standard during each of the last three years and the current year;
- (b) if so, the details thereof, State/UT-wise;
- (c) the number of such persons who have been provided grant or loan during the said period, State/UT- wise;
- (d) whether the Government is aware of the fact that the people belonging to Scheduled Caste community are facing problem in getting loans/grants; and
- (e) if so, the remedial steps being taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI MANIKRAO HODLYA GAVIT)

- (a) : Yes, Sir. The National Scheduled Castes Finance and Development Corporation (NSFDC) has provided financial assistance by way of loans to the Scheduled Castes living, inter-alia, in rural areas to start business in order to improve their living standard.
- (b) & (c) : The State/UT-wise details of number of persons who have availed loans in rural areas are at Annexure.
- (d) & (e) : NSFDC holds periodic meetings with the State Channelizing Agencies (SCAs) to review their performance and advise them to address pending issues related with disbursement of loans and to ensure that the persons belonging to Scheduled Castes residing in rural areas can avail concessional loans, without any difficulty.